

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESCOT ROAD, BOMBAY:1

Original Application No. 140/92

Tuesday the 11th day of March 1997.

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

Hon'ble Shri P.P. Srivastava, Member (A)

S. Banarjee
Retired Inspector of
Works (B & F)
Central Railway,
D R M's office, Bhusaval

Plot No.117 A
Pralhad Nagar,
15 Blocks, P.O. Bhusaval,
Lalgaon.

... Applicant.

By Advocate Shri Y.R. Singh.

V/s.

~~General Manager,~~
Central Railway
Bombay V.T;

Dy. Chief Engineer (B & F)
Central Railway
Bombay V.T.

Chief Personnel Officer,
Head Quarters office,
Personnel Branch,
Central Railway
Bombay V.T.

... Respondents

By Advocate Shri S.C. Dhawan.

O R D E R (ORAL)

(Per Shri B.S. Hegde, Member (J))

In this O.A. the applicant is seeking a direction to the respondents to treat the orders at Annexure 'A-3' and Annexure 'A-4' from the dates of its issue and treat the applicant as promoted to the post of Chief Inspector of Works and be paid the difference of pay and allowance from that date.

In this connection the learned counsel for the respondents has drawn our attention to the decision

Abg

of this Tribunal in O.A. 330/88 decided on 26.3.91 with a direction to the applicant to make representation to the Competent Authority and on receipt of the same the respondents to dispose of the same within a period of six weeks. Accordingly, the applicant has made representation which was disposed of by the Competent Authority vide letter dated 8.8.91 (Annexure A). Thereafter the applicant has filed this O.A. on 24.1.92 seeking the very same relief.

2. In the circumstances, we are of the opinion that it is not maintainable on the ground of Principle of Res-judicata and thereby we see no merit in the OA and the same is disposed of at the admission stage. Accordingly the O.A. is dismissed but with no order as to costs.


(P.P. Srivastava)
Member(A)


(B.S. Hegde)
Member(J)

NS